

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.190 7 210 of 2017 In CP (IB) No.41/7/HDB/2017
NAME OF THE COMPANY	Deccan Chronicle Holdings Limited
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagender (Canara Bank)		9849147487	T Nag
Deepak Bhattacharya	Senior Advisor		Deepak

Counsel for Respondent(s): for CANARA BANK

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K K RAO	IRP	9849269020	KK Rao
T. Nagender for (Canara Bank)	Advocate	9849147482	T Nag

P. Sriharsha Reddy Advocate 9246297760 P

(R1)

Heard Mr.Deepak Bhattacharji, Sr.Counsel along with Mr.T.Nagender, learned counsel for the Petitioner and Mr.P.Sriharsha Reddy, learned counsel for the Respondent No.1 and Mr.k.K.Rao, IRP.

Post the case on 02.01.2018.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)